

Interim Resolution Professional / Resolution Professional : Ashish Vyas IBBI Registration No. IBBI/IPA-001/IP-P-01520/2018-2019/12267
 Name of the corporate debtor: MAAN SAROVAR PROPERTIES DEVELOPMENT PRIVATE LIMITED.; Date of commencement of CIRP: 1st July, 2022.; List of creditors as on: 10th Jan, 2024.
 List of Unsecured financial creditors (belonging to any class of creditors)

Sr.no	Name of Creditors	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?						% voting share in CoC
1	Dr S Subramanian	27-07-22	16,06,22,500	16,06,22,500		-	-	No	4.53%	-	-	-	-	
2	Jasbinder Singh	29-09-22	86,25,000	10,00,000		-	-	No	0.03%	-	-	76,25,000	-	
3	Manvata Properties LLP	29-09-22	3,45,00,000	30,00,000		-	-	No	0.08%	-	-	3,15,00,000	-	
4	Poonam Enterprises	28-09-22	5,54,00,000	5,54,00,000		-	-	No	1.56%	-	-	-	-	
5	Mr. Surana & Company	22-11-22	13,20,000	13,20,000		-	-	No	0.04%	-	-	-	-	
	Total		26,04,67,500	22,13,42,500		-	-			-	-	3,91,25,000	-	

Amount in Rs.